

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

21. C.P. (IB)/659(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.11.2023**

Name of the Party: HPT Consulting Private Limited

Section 59 of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Bhanu Chopra a/w Ms. Avni Vasani, Ld. Counsel for the Petitioner present.
2. Heard the Ld. Counsel and perused the records.
3. **Reserved for orders.**

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)